

.1.

**CENTRAL ADMINISTRATIVE TRIBUNAL,  
ERNAKULAM BENCH**

**CP(C) 180/00011/2020**

**in**

**Original Application No.180/00533/2018**

Tuesday, this the 8<sup>th</sup> day of December, 2020

**C O R A M :**

**HON'BLE MR.P.MADHAVAN, JUDICIAL MEMBER  
HON'BLE MR.K.V.EAPEN, ADMINISTRATIVE MEMBER**

1. Dr.Parvathi.V.S  
Aged 33 years  
W/o.Dr.Sreekiran.S  
Insurance Medical Officer Gr.II  
ESIC Model and Super Specialty Hospital  
Ashramam, Kollam – 691 002  
Residing at Bharani  
Altharamoodu, Chirayinkeezhu P.O\  
Thiruvananthapuram – 695304
2. Dr.Veena S, aged 36 years  
W/o.Dr.Basil B  
Insurance Medical Officer Gr.I  
ESIC Model and Super Specialty Hospital  
Ashramam, Kollam – 691 002  
Residing at House No.41-B  
Navajyothi Nagar, Kadappakkada P.O  
Kollam – 691 008
3. Dr.Lekshmi V.K., aged 32 years  
D/o.N.Kesavan Nair  
Insurance Medical Officer Gr.II  
ESIC Model and Super Specialty Hospital  
Ashramam, Kollam – 691 002  
Residing at Vaishnavan  
Edayilaveedu, Perumkoor  
Konchira P.O, Vembayam  
Thiruvananthapuram – 695615
4. Dr.Abdul Saleem T, aged 35 years  
S/o.Kunhabdulla  
Insurance Medical Officer Gr.II  
ESIC Model and Super Specialty Hospital

.2.

Ashramam, Kollam – 691 002  
Now residing at Room No.8, IMI DS Cadets Hostel (Boys)  
Armed Forces Medical College  
Sholapur Road, Wanowrie, Pune – 411 040

5. Dr.Rajesh K.P, aged 41 years  
S/o.B.Krishnan  
Insurance Medical Officer Gr.I  
ESIC Model and Super Specialty Hospital  
Ashramam, Kollam – 691 002  
Now residing at Room No.8  
IMI DS Cadets Hostel (Boys)  
Armed Forces Medical College  
Sholapur Road, Wanowrie, Pune – 411 040        ...        Petitioners

**(by Advocate: Mr.Kaleeswaram Raj)**

**v e r s u s**

1. Shri.Raj Kumar, IAS  
Father's name and age are not known to the petitioners  
Director General  
Employees State Insurance Corporation  
Panchdeep Bhvan, Comrade  
Inderjeet Gupta (CIR) Marg  
New Delhi – 110 002

2. Dr.P.L.Chaudhary  
Father's name and age are not known to the petitioners  
Medical Commissioner  
Employees State Insurance Corporation Headquarters  
C.T.G Marg, New Delhi – 110 002

3. Dr.Karan Singh Solanki  
Father's name and age are not known to the petitioners  
Medical Superintendent  
Model and Super Specialty Hospital  
Employees State Insurance Corporation  
Asramam, Kollam, Kerala – 691 002        ...        Respondents

**(By Advocate – Mr.T.V.Ajayakumar)**

This application having been heard on 8<sup>th</sup> December 2020, the  
Tribunal on the same day delivered the following :

.3.

**O R D E R (ORAL)**

**Hon'ble Mr.P.Madhavan, Judicial Member**

Today when the matter came up for consideration, learned counsel for the respondents submits that the order of this Tribunal has been fully complied with and a detailed memo has been filed today as bench mark.

2. In view of the above submission, CP(C) is closed. Notices shall stand discharged.

**(K.V.Eapen)**  
**Administrative Member**

**(P.Madhavan)**  
**Judicial Member**

SV

.4.

**List of Annexures**

Annexure P-1 - True copy of the order dated 20.2.2019 in O.A No.533/2018

Annexure P2 - True copy of the judgement dated 16.10.2019 in O.A No.533/2018

Annexure P3 - True copy of the lawyer notice dated 22.12.2019 sent to the 1<sup>st</sup> respondent along with its postal receipt

Annexure P4 - True copy of the lawyer notice dated 22.12.2019 sent to the 2<sup>nd</sup> respondent along with its postal receipt

Annexure P5 - True copy of the lawyer notice dated 22.12.2019 sent to the 3<sup>rd</sup> respondent along with its postal receipt

Annexure M.A 1 - True copy of the order dated 18.9.2020.

...